

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01381/2018 Date of order:- 19.11.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, Member (A).

Lilu Ram s/o Mahender Singh, r/o village Mohabatpur, Tehsil Mandi Aadampur, District Hisar.

.....Applicant.

(By Advocate :- Mr. Jatinder Kumar Kharwal)

Versus

1. Union of India, Department of Posts, Ministry of Communication & IT through its Secretary, Dak Bhawan, Sansad Marg, New Delhi-110 001.
2. Department of the Posts, Office of the Chief Postmaster General, Haryana Circle, Ambala-133 001.
3. Superintendent Post Office, Hisar Division, Hisar.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

After arguing for some time, learned counsel for the applicant realized that the applicant cannot succeed in his petition unless he impugned the condition of "cut-off date" as mentioned in the advertisement. As per his submission, the applicant did not fulfill the requirement of experience on the relevant cut-off date. Accordingly, he prays that the present petition be dismissed as withdrawn with liberty to file a fresh one on the same cause of action.

Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(P.GOPINATH)
MEMBER (A).**

Dated:- 19.11.2018.
Kks